

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 284/GT/2020

Subject : Petition for truing up of tariff for the period 2014-19 and determination of tariff for the period 2019-24 of Dhauliganga Power Station (280 MW).

Petitioner : NHPC Limited

Respondents : Punjab State Power Corporation Limited & 12 Others

Date of Hearing : **14.7.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri Ajay Shrivastava, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL

Record of Proceedings

The order in the present petition was reserved on 27.7.2021. However, the order could not be passed prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for virtual hearing today.

2. During the hearing, the learned counsel for the Petitioner and the learned counsel for the Respondent BRPL submitted that pleadings have been completed in the matter and the Commission may reserve orders. Accordingly, order in the petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

